

ANNEXURE-A

HIGH COURT OF JAMMU & KASHMIR & LADAKH AT SRINAGAR

(Vested with powers of State Bar Council U/S 58 of Advocates Act, 1961)

Subject:- AMENDMENT TO THE GUIDELINES FOR ISSUANCE/RENEWAL OF IDENTITY CARDS TO ENROLLED ADVOCATES.

N O T I F I C A T I O N

No. 3092 of 2025/RG/LP RG/LP Dated 16/09/2025

In exercise of the powers conferred under the Constitution of India and Section 34 r/w Section 57 of the Advocates Act, 1961 and all other enabling provisions in this regard, High Court of Jammu & Kashmir and Ladakh (Vested with powers of State Bar Council U/S 58 of Advocates Act, 1961), is pleased to make amendments to the Guidelines For Issuance/Renewal of Identity Cards to Enrolled Advocates issued vide Notification No.679 of 2024/RG/LP dated 24.04.2024 in following manner-

In "Guidelines for Issuance/Renewal of Identity Cards to Enrolled Advocates" notified vide Notification No.679 of 2024/RG/LP dated 24.04.2024.

After Clause 4, a new Clause 4 (a) is inserted as under:-

"4 (a) The Registrar Judicial Jammu/Srinagar with the prior approval of Registrar General can utilize the amount aforesaid for defraying the expenses as may be required for preparation of Identity Cards."

By order.



(M.K. Sharma)

Registrar General(Officiating)

No. 61440-86/RG/LP Dated 16/09/2025

Copy to :-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justice _____
.....for information of His/Her Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar. This is in reference to your communication No.R/Rules/JMU/203 dated 28.08.2025.
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal District & Sessions Judge _____
..... for information and necessary action.
7. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
8. Manager, Government Press, Srinagar for publication of the same in the next Government Gazette.
9. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.


Registrar General(Officiating)